

NOTIFICATION No.119/2021

In view of the restrictions imposed during the present lockdown declared by the Government of Tamil Nadu and considering the inconvenience faced by Advocates, litigants etc., in physical filing of their case papers, **in addition to the present physical mode of filing at the counters provided inside the South Gate**, The Hon'ble The Chief Justice has been pleased to extend the applicability of the Notification No.106/2021 dated 19-5-2021 regarding e-mail filing of the case papers in the Principal Seat at Madras to the month of June, 2021 on all filing days until further orders.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated:01.06.2021

M.N.SENTHIL KUMAR
Registrar (Judicial)